

12.00 hrs.

*(Interruptions)**[English]*

MR. DEPUTY-SPEAKER : Please take your seats.

(Interruptions)

MR. DEPUTY-SPEAKER : I will call you afterwards.

(Interruption:)

MR. DEPUTY-SPEAKER : If you are not cooperating, I will take the next item.

(Interruptions)

MR. DEPUTY-SPEAKER : Nothing will go on record.

*(Interruptions)***

MR. DEPUTY-SPEAKER : Nothing will go on record.

*(Interruptions)***

MR. DEPUTY-SPEAKER : Take your seats first. Why are you shouting ?

*(Interruptions)***

MR. DEPUTY-SPEAKER : You take your seats first. Why are you shouting ? Why are you agitating ?

*(Interruption)***

MR. DEPUTY-SPEAKER : Why are you speaking ? Nothing will go on record.

*(Interruptions)***

** Not recorded.

12.02 hrs.

PAPERS LAID ON THE TABLE

[English]

Detailed Demands for Grants of Ministry of Home Affairs for 1986-87

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Home Affairs for 1986-87. [Placed in Library. See No. LT—2478/86]

Notifications under Customs Act

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962 :-

1. G.S.R. 528 (E) published in Gazette of India dated the 25th March, 1986 together with an explanatory note extending the validity of Notification No. 39/85 Customs dated the 28th February, 1985 up to the 30th November, 1986,
- (2) G.S.R. 548 (E) published in Gazette of India dated the 27th March, 1986 together with an explanatory note making certain amendment to Notification No. 125/86-Customs dated the 17th February 1986.
- (3) G.S.R. 554 (E) published in Gazette of India dated the 27th March, 1986 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or vice-versa.

[Placed in Library. See No. LT—2479/86].

Annual Report of and Statement re Review on National Institute for Entrepreneurship and Small Business Development New Delhi for 1983-84 and 1984-85 and Annual Report of and Review on National Institute of Small Industry Extension Training, Hyderabad for 1984-85 and statements re delay in laying these papers

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM): I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute for Entrepreneurship and Small Business Development, New Delhi, for the year 1983-84 along with Audited Accounts.
 - (ii) A copy of the Annual Report (Hindi and English versions) of the National Institute for Entrepreneurship and Small Business Development, New Delhi, for the year 1984-85 along with Audited Accounts.
 - (iii) A Statement (Hindi and English versions) regarding Review by the Government on the working of the National Institute for Entrepreneurship and Small Business Development, New Delhi, for the year 1983-84 and 1984-85.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
[Placed in Library. See No. LT—2480/86]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Small Industry Extension Training, Hyderabad, for the year 1984-85 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the National Institute of Small Industry Extension Training, Hyderabad, for the year 1984-85.

- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.
[Placed in Library. See No. LT—2481/86]

Detailed Demands for Grants of the Ministry of Science and Technology and of the Department of Ocean Development for 1986-87

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL): I beg to lay on the Table—

- (1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Science and Technology for 1986-87.
[Placed in Library. See No. LT—2482/86]
- (2) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Department of Ocean Development for 1986-87.
[Placed in Library See No. LT—2483/86]

12.03 hrs.

[English]

PUBLIC ACCOUNTS COMMITTEE

Thirty-Sixth and Thirty-eighth Reports

SHRI E AYYAPU REDDY (Kurnool): I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee :—